

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Appeal No.4 of 2017  
(Circuit Bench case)**

Applicant(s)

Respondent(s)

Arun Vasu, Member  
Mazhuvannoor Grama  
Panchayat, Ernakulam  
And 2 others

Vs. Kerala State Level Environment  
Impact Assessment Authority  
and 2 others

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

Mr.S.Ranjith

Note of the Registry	Orders of the Tribunal
Item No.3	<p>Date: 6<sup>th</sup> October, 2017</p> <p>Post this application on 04.12.2017.</p> <p style="text-align: right;">....., JM (Justice Dr.P.Jyothimani)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>